

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.144/11

Tuesday this the 8th day of March 2011

C O R A M :

HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER

Ajitha Shaji
W/o late K.R Shaji
Ponneth House
Vennala P.O
Ernakulam, Cochin – 28

...Applicant

(By Advocate Mr Elvin Peter P.J)

V e r s u s

1. The Director General,
Prasar Bharathi (Broadcasting Corporation of India)
Doordarshan Bhavan, Copernicus Marg
New Delhi - 1
2. The Director, Doordarshan Kendra
Kudappanakunnu P.O
Thiruvananthapuram
3. The Pay & Accounts Officer
Doordarshan Kendra
Ministry of Information & Broadcasting
Chennai – 600 005

...Respondents

(By Advocate Mr.Sunil Jacob Jose,SCGSC for R1 Mr.N.N Sugunapalan along with Mr.S Sujin for R 2&3)

This application having been heard on 8th March 2011 this Tribunal on the same day delivered the following :-

O R D E R

HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER

The applicant has filed this Original Application seeking a direction to the respondents to disburse the Death-Cum-Retirement Gratuity sanctioned to her late husband Shri K.R Shaji who died on 11.05.2009 while working in the Doordarshan Kendra.



.2.

2. The learned counsel for the applicant has submitted that the applicant has already received the DCRG and the Original Application has, therefore, became infructuous. Accordingly, this case dismissed as infructuous. No order as to costs.

(Dated this the 8th day of March 2011)



GEORGE PARACKEN
JUDICIAL MEMBER

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